### GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2883 TO BE ANSWERED ON 11.03.2020

#### **SEXUAL HARRASSMENT**

#### 2883. SHRI K. NAVASKANI

#### SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

#### Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether cases of sexual harassment of law students/female lawyers have come to the notice of the Government;
- (b) if so, the details of such cases reported during each of the last three years and the current year;
- (c) whether the Ministry has appointed any committee to look into these allegations;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken/proposed to be taken by the Government in this regard and to prevent such incidents in future?

#### **ANSWER**

# MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (e) The information is being collected and will be laid on the Table of the House